

Transfer, available to the employees of the Central Government posted in North East Region, is being denied to their counterparts serving in Kendriya Vidyalaya Sangathan; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) and (b) The Special Duty Allowance and benefits accorded to Central Government employees posted in the North Eastern Region have been provided to the Employees of Kendriya Vidyalaya Sangathan. However, while adapting the facilities to its requirements, the Kendriya Vidyalaya Sangathan provided a uniform minimum tenure of three years for Post Graduate Teachers and above as against tenures of 2 or 3 years depending on length of service for all Central Government employees working in North Eastern Region. The teachers specially recruited only for North Eastern region in 1984, were not considered eligible for Special Duty Allowance. However, many of these teachers have since been posted out of North Eastern Region.

#### Five Day Week in Kendriya Vidyalaya

3464. SHRI J. S. RAJU :  
SHRI MISA R. GANESAN :  
SHRI KAILASH NARAIN  
SARANG :  
SHRI MAHESHWAR SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether Joint action Committee have demanded, inter alia, introduction of FIVE DAY WEEK in Kendriya Vidyalayas; and

(b) if so, the details thereof; and

(c) what is the reaction of the Sangathan thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) Yes, Sir.

(b) and (c) Since this demand would affect the minimum working hours and number of periods in schools as prescribed in the Education Code the Kendriya Vidyalaya Sangathan is not in a position to accept this demand.

#### Service Conditions of Yoga Teachers in K.V.S.

3465. SHRI J. S. RAJU :  
SHRI MISA R. GANESAN :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether it is a fact that hundreds of Yoga Teachers were appointed in Kendriya Vidyalayas about 14 years ago;

(b) if so, whether it is also a fact that their service conditions governing their seniority, promotion confirmation have not yet been determined; and

(c) if so, the reasons therefor and the circumstances which justify such an inordinate delay?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA) : (a) to (c) Yoga teachers in Kendriya Vidyalayas were initially recruited during 1981-82 on year to year basis. During August, 1988, the Board of Governors of Kendriya Vidyalaya Sangathan decided to regularise the services of Yoga teachers by prescribing the minimum qualifications.

Kendriya Vidyalaya Sangathan has since issued instructions to all Assistant Commissioners of the regions to confirm the service of Yoga teachers who fulfil the qualifications prescribed. They are eligible for all other service benefits as per rules of the Kendriya Vidyalaya Sangathan.